

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2944**  
**TO BE ANSWERED ON MARCH 27, 2023**

**SINGLE COMPREHENSIVE METRO ACT**

**NO. 2944. SMT. PRIYANKA CHATURVEDI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government intends to propose a single comprehensive Metro Act;
- (b) whether annual reports of all functional metros are laid before the Parliament in accordance with Section 13 of the Metro Railways (Operational and Maintenance) Act, 2002;
- (c) if not, the reasons therefor;
- (d) whether Government intends to set up water metro networks in cities with waterways connectivity, if so, the detail thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a): Yes, Sir.

(b): Yes, Sir.

(c): Question does not arise.

(d) & (e): No, Sir. Urban transport is an integral part of urban development, which is a State subject, therefore, the respective State Governments/UTs are responsible for initiating and developing urban transport projects including water metro project serving urban agglomeration.

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